

## Sumit Ranjan Vs State Of U.P. And Another

**Court:** Allahabad High Court

**Date of Decision:** March 24, 2021

**Acts Referred:** Code Of Criminal Procedure, 1973 " Section 482  
Indian Penal Code, 1860 " Section 120B, 419, 420, 467, 468,

**Hon'ble Judges:** Pankaj Bhatia, J

**Bench:** Single Bench

**Advocate:** Manoj Misra, Vikas Budhwar

**Final Decision:** Allowed

### Judgement